



\$~32 to 34

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 408/2024 & I.A. 32997/2024, I.A. 32998/2024, I.A. 32999/2024, I.A. 33001/2024, I.A. 40466/2024, I.A. 33002/2024

FMC CORPORATION AND ORS.

.....Plaintiffs

Through: Ms. Bitika Sharma, Ms. Aadya

Chawla, Mr. George Vithayathil and

Ms. Ahaana Singh Rana, Advs.

M: 7012878352

versus

NATCO PHARMA LIMITED

....Defendant

Through: Mr. Jai Sai Deepak, Mr. Mohit Goel,

Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Abhinash K. Sharma, Mr. Aditya Goel, Mr. Vivek Partap Singh, and Mr. Kartikeya, Advocates.

Mob: 9818432059

33

+ CS(COMM) 409/2024 & I.A. 32991/2024, I.A. 32992/2024, I.A. 32993/2024, I.A. 32995/2024, I.A. 32996/2024, I.A. 40467/2024

FMC CORPORATION AND ORS.

.....Plaintiffs

Through: Ms. Bitika Sharma, Ms. Aadya

Chawla, Mr. George Vithayathil and

Ms. Ahaana Singh Rana, Advs.

M: 7012878352





versus

NATCO PHARMA LIMITED

....Defendant

Through:

Mr. Jai Sai Deepak, Mr. Mohit Goel, Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Abhinash K. Sharma, Mr. Aditya Goel, Mr. Vivek Partap Singh, and Mr. Kartikeya, Advocates.

Mob: 9818432059

34

+ CS(COMM) 410/2024 & I.A. 32988/2024, I.A. 32989/2024, I.A. 32990/2024, I.A. 40730/2024, I.A. 40731/2024, I.A. 40732/2024, I.A. 40734/2024, I.A. 40778/2024

FMC COPORATION AND ORS.

.....Plaintiffs

Through:

Ms. Bitika Sharma, Ms. Aadya Chawla, Mr. George Vithayathil and

Ms. Ahaana Singh Rana, Advs.

M: 7012878352

versus

NATCO PHATMA LIMITED

....Defendant

Through:

Mr. Jai Sai Deepak, Mr. Mohit Goel, Mr. Sidhant Goel, Mr. Deepankar Mishra, Mr. Abhinash K. Sharma, Mr. Aditya Goel, Mr. Vivek Partap Singh, and Mr. Kartikeya, Advocates.

Mob: 9818432059

CORAM:

HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER 03.10.2024

%





- 1. It is pointed out that similar matters are coming up for hearing on 9th October, 2024.
- 2. Accordingly, list the present matters on 9th October, 2024.

MINI PUSHKARNA, J

OCTOBER 3, 2024 ak